

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 616
IB-763/ND/2021

IN THE MATTER OF:
M/s. Minda Industries Ltd.

...PETITIONER

Vs.

M/s. Unicast Autotech Pvt. Ltd.

...RESPONDENT

Section
U/s 7 of IB Code, 2016

Order delivered on 22.05.2023
(Virtual Hearing)

Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant

:Mr. Siddhant Jaiswal and Mr. Abhishek Verma, Advs. in IA/657/2023., Mr. Vishal Sharma Advocate IN IA NO 2032, Ms. Srishty Kaul, Mr. Anant Singh, Advs. in IA - 807/2023, Ms. Ekta Rai, Adv. in IA 2984

For the RP

:Mr. Kanti Mohan Rustagi, RP in person, Ms. Kanishka Gautam and Mr. Shobhan Sachdeva, Advs. Mr. Deepak Biswas, Adv. in IA 6029/2022

For the Respondent/Corporate Debtor

:Ms. Nidhi Singh, Adv. for Respondent No. 3 & 4 in IA/6029/2022

ORDER

List the matter on **29.05.2023** alongwith IAs. List the matter high on the board.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)